GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION No.2410 TO BE ANSWERED ON 01.08.2016

Direct Benefit Transfer for JRF

†2410. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL: SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether University Grants Commission (UGC) has started Direct Benefit Transfer (DBT) for Junior Research Fellowship (JRF);
- (b) if so, the details thereof alongwith the number of students benefited from the above scheme during the year 2015-16;
- (c) the time taken by the UGC to transfer amount of fellowship to the accounts of students including time taken by nodal banks;
- (d) whether delay is being caused due to non-allocation of budget in providing fellowship;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the details of the JRF disbursed during the fiscal year 2015-16, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. MAHENDRA NATH PANDEY)

- (a): Yes, Madam. The University Grants Commission (UGC) has started Direct benefit Transfer (DBT) for disbursement of Junior Research Fellowship (JRF).
- (b): The UGC has informed that during the year 2015-2016 a total number of 8,011 students were disbursed an amount of Rs.239.82 crore, on DBT platform through PFMS, in the scheme.
- (c): The UGC has further informed that payments are made on monthly basis to the beneficiaries on the basis of continuation certificates, submitted every 3 months to the designated bank branches.
- (d) & (e): The UGC has informed that there has been no delay in disbursal of funds. However in very few cases delay may have been caused due to the following reasons, viz. delay in submission of claim; late joining by candidate; delay in submission of documents to the bank branches; delay in upload of documents; etc.
- (f): The details of the JRF disbursed during the fiscal year 2015-16, State-wise, on DBT mode, is at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA UNSTARRED QUESTION NO.2410 FOR 01-08-2016 ASKED BY SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL AND SHRI RAJESHBHAI CHUDASAMA, HON'BLE MEMBERS OF PARLIAMENT REGARDING DIRECT BENEFIT TRANSFER FOR JRF.

Payment made under the scheme of NET-JRF during the year 2015-2016

STATE	No. of Beneficiaries	Amount Disbursed (in Rs.)
ANDAMAN AND NICOBAR		
ISLANDS	3	663,892
ANDHRA PRADESH	458	155,216,960
ARUNACHAL PRADESH	14	3,854,577
ASSAM	103	27,693,163
BIHAR	165	51,140,189
CHANDIGARH	61	16,171,536
CHHATTISGARH	22	7,503,558
DELHI	1,174	351,276,669
GOA	4	955,532
GUJARAT	47	14,187,198
HARYANA	375	101,203,296
HIMACHAL PRADESH	65	16,207,633
JAMMU AND KASHMIR	228	74,602,869
JHARKHAND	90	21,335,283
KARNATAKA	239	76,676,921
KERALA	407	118,718,143
MADHYA PRADESH	98	28,940,625
MAHARASHTRA	264	82,486,204
MANIPUR	61	17,510,992
MEGHALAYA	29	8,152,881
MIZORAM	16	5,352,739
NAGALAND	4	749,242
ODISHA	73	20,737,846
PUDUCHERRY	38	11,876,282
PUNJAB	215	66,908,824
RAJASTHAN	534	157,423,248
SIKKIM	7	2,302,088
TAMIL NADU	172	57,348,136
TELANGANA	6	913,452
TRIPURA	7	1,632,172
UTTAR PRADESH	2,380	703,983,208
UTTARAKHAND	1	59,581
WEST BENGAL	651	194,369,756
TOTAL	8,011	2,398,154,695